

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No.249/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06-04-2017.

NAME OF THE PARTIES: M/s. HUNGAMA DIGITAL MEDIA ENTERTAINMENT PVT. LTD.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230
to 232 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
---------------	-------------	--------------------	------------------

ORDER

CSA 249/230-232/NCLT/MB/MAH/2017.

Allowed, vide separate order.

M/s. S.J. Agarwal & Associates is hereby appointed with ₹1,10,000/- remuneration to assist
the Official Liquidator in filing his report.

Sd/-
V. NALLASENAPATHY
Member (Judicial)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Technical)